

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.03.2020 (MONDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1436 of 2019	Living Consumer Products Pvt. Ltd. Vs. Play Games 24x7 Pvt. Ltd.	Sanjeev K. Kapoor	Arnav Behari

For Orders

2.	Comp. App. (AT) (Ins) No. 1144 of 2019	Suresh G Motwani. Vs. Oriental Bank of Commerce.	Vikram Singh Arya	Ankit Raj-R1
3.	Comp. App (AT) (Ins) No. 1274 of 2019	Sansing Ltd. Vs. APL Metals Ltd.	Nandivi Sharma	Krishanraj thakur
4.	Comp. App. (AT) (Ins) No. 1378 of 2019	Chand Prakash Mehra Vs. Praveen Bansal & Anr.	Sidhartha Sharma	Mrinali Prasad-R1 to IRP PBA Srinivasan-R2
5.	Comp. App. (AT) No. 227 of 2019 & I.A. No. 631 of 2020	Peoples International & Services Pvt. Ltd. & Anr. Vs Alliance Industries Ltd. & Ors. With	Ankit Dubey	Anurag Sharma-R1

6.	Comp. App. (AT) No. 228 of 2019 & I.A. No. 632 of 2020	P.G.H. International Pvt. Ltd. & Anr. Vs. Ashok Kumar Khosla. & Ors. With	Ankit Dubey	Anurag Sharma- R1
7.	Comp. App. (AT) No. 229 of 2019 & I.A. No. 623 of 2020	Peoples General Hospital Pvt. Ltd. & Anr. Vs. Alliance Industries Ltd. & Ors.	Ankit Dubey	Anurag Sharma- R1
8.	Comp. App (AT) (Ins) No. 96 of 2020	D.S. Reddy Vs. Eco Drilling Fluids Pvt. Ltd. & Ors.	Mukesh Rana	Prachi Johri
9.	Comp. App. (AT) (Ins)No. 123 of 2020	Ashish Dynaneshwar Mahajan Vs. Samarth Lifters Pvt. Ltd. & Anr.	Silpa Thakur	Raghav Shankar

For Admission (After Notice)

10.	Contempt Case (At) No. 26 of 2019 Comp. App. (AT) (Ins) No. 577 of 2018	Manoj Kumar Agarwal Vs Mehndipur Balaji Infra developers Pvt. Ltd.	Pawan Shree Agarwal	S.S. Shekhawat
11.	Comp. App. (AT) (Ins) No. 625 of 2019	Prayag Polytech Pvt. Ltd. Vs. I World Digital Solution Pvt. Ltd.	Vipul Ganda	Nikhil Kohli
12.	Comp. App (AT) (Ins) No. 721 of 2019	Power2SME Pvt. Ltd. Vs. Uttam Strips Ltd. & Ors.	Pankaj Bhagat	Rakesh Kumar-R2 Shivankat Sharma- R3
13.	Comp. App (AT) (Ins) No. 1117 of 2019	Canara Bank. Vs. Mamta Binani & Ors.	Ridhima Sehgal	Khushboo Aggarwal- R3, Lalit Mohan- RP
14.	Comp. App. (AT) (Ins) No. 1396 of 2019	K. Surekha Vs. Sarvottam Ispat Ltd.	Sourabh Gupta	Karan Gandhi
15.	Comp. App. (AT) (Ins) No. 191 of 2020	Million Link (China) Investment Ltd. Vs. Impex Metal & Ferro Alloys Ltd. & Ors.	Vaibhav Mahajan	Rahul Auddy-R1 & R2
16.	Comp. App. (AT) (Ins) No. 328 of 2020	Vinod Kothari Vs. State bank of India & Anr.	Kartik Malhotra	
17.	Comp. App. (AT) No. 316 of 2019	Kishor S. Patel & Ors. Vs. Magic Creation Pvt. Ltd. & Ors.	Ritesh Patadia	Sandeep Bajaj Sanjib Quereshi- R-2,3

For Hearing

18.	Comp. App. (AT) (Ins) No. 681 of 2019	Raju Chappakal Pappu & Anr. Vs. Arunava Sikdar RP of Dugal Projects Development Company Pvt. Ltd.& Anr.	Vikram Saini	Karan Kohli-R1 Jeevan Kumar-R2
------------	---	---	--------------	-----------------------------------

02:00 PM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 533 of 2019 Part Heard	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	Pallavi Pratap	Charu Bansal

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order

-sd/-
Registrar